

दिन का वतन काटन काटन काटन  
दिए हैं।

विधि विधि

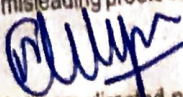
# FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)  
FOR THE ATTENTION OF THE CREDITORS OF AMITECH TEXTILES LIMITED

## RELEVANT PARTICULARS

RELEVANT PARTICULARS		AMITECH TEXTILES LIMITED
1	Name of Corporate Debtor	21.05.1992
2	Date of Incorporation of Corporate Debtor	Registrar of Companies, KANPUR
3	Authority under which Corporate Debtor is incorporated/ registered	U17115UP1992PLC014385
4	Corporate Identity Number of Corporate debtor	Arazi No. 153, Amitech Industries Complex, Vill: Khanchandrapur, Tehsil : Akbarpur, Post : Rania, Kanpur Dehat-209304, Up
5	Address of the Registered Office and Principal Office (if any) of Corporate debtor	03/10/2019 (copy of order received on 04/10/2019)
6	Insolvency Commencement date in respect of Corporate Debtor	MARCH 31, 2020
7	Estimated date of closure of Insolvency Resolution Process.	MR. ADITYA AGRAWAL, Reg No.- IBBI/IPA-001/ IP-P00529/2017-18/10954
8	Name And Registration Number of the Insolvency Professional Acting As Interim Resolution Professional	3A/105 Azad Nagar, Kanpur 208 002 caaditya65@gmail.com
9	Address and e mail of the interim resolution professional as registered with the board.	ADITYA AGRAWAL, IRP, 3A/105, Azad Nagar, Kanpur 208-002. Mail ID for correspondence on claims: caaditya1965@gmail.com
10	Address and E-mail to be used for Correspondence with the Interim Resolution Professional.	OCTOBER 18, 2019
11	LASTDATE FOR SUBMISSION OF CLAIMS.	NA
12	Classes of Creditors, If Any, Under Clause (b) Of Sub-section (6a) of Section 21, As Certained By The Interim Resolution Profession	NA
13	Names Of Insolvency Professionals Identified To Acts As Authorised Representative Of Creditors In A Class (three Names For Each Class)	NA
14	(A) Relevant Forms and (B) Details of authorized representatives are available at :	NA

\*\* The order of NCLT was made available to the Interim resolution professional on October 04, 2019 hence 14 days there from.  
Notice is hereby given that the National Company Law Tribunal, Allahabad has ordered the commencement of a corporate insolvency resolution process of the Amitech Textiles Limited on 03.10.2019.  
The Creditors of Amitech Textiles Limited are here by called upon to submit their claims with proof on or before 18.10.2019 falling fourteen days from the appointment of the interim resolution professional to the interim resolution professional at the address mentioned against entry No.10.  
The financial creditors shall submit their proof of claims by electronic means only.  
All other creditors may submit the claims with proof in person, by post or by electronic means.  
Form for submission of claims can be downloaded from "downloads" section at [www.ibbi.gov.in](http://www.ibbi.gov.in).  
Submission of false or misleading proofs of claims shall attract penalties.  
Date : 05/10/2019  
Place: Kanpur



ADITYA AGRAWAL  
INSOLVENCY PROFESSIONAL

Instructions are directed not to process any transactions w.r.t.



2019

व्यक्रम

व्यं

स्तर

- 06

वेदन पत्र

क पते पर